### GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA STARRED QUESTION NO. 303 ANSWERED ON MONDAY THE 15<sup>TH</sup> JULY, 2019 ASHADHA 24, 1941 (SAKA)

#### **CSR FUNDS FOR SAANSAD ADARSH GRAM PANCHAYATS**

#### QUESTION

\*303. SHRI RAMDAS C. TADAS:

Will the Minister of CORPORATE AFFAIRS be pleased to state: कारपोरेट कार्य मंत्री

(a) whether the public/private sector companies are spending funds for Saansad Adarsh Gram Panchayats under their Corporate Social Responsibility (CSR) activities;

(b) if so, the details thereof; and

(c) the amount released by the public/ private sector companies for Saansad Adarsh Gram Panchayats in Rajasthan, Maharashtra and Uttar Pradesh along with the details thereof?

#### ANSWER

## THE MINISTER OF FINANCE AND CORPORATE AFFAIRS

वित्त एवं कारपोरेट कार्य मंत्री

(Smt. NIRMALA SITHARAMAN) (श्रीमती निर्मला सीतारामन)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN ANSWER TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO.303\* (3<sup>RD</sup> POSITION) FOR 15<sup>th</sup> JULY, 2019 REGARDING CSR FUNDS FOR SAANSAD ADARSH GRAM PANCHAYATS.

(a) to (c) : Schedule VII of the Companies Act, 2013 (Act) enlists areas or activities that may be undertaken by a company as Corporate Social Responsibility (CSR). CSR should not be interpreted as a source of financing the resources gaps in Government Schemes. However, under Section 135 (3) & (4) of the Act and rules made thereunder, the Board of a CSR eligible company is competent to take decision on supplementing any Government Scheme, including Saansad Adarsh Gram Yojana, provided that the scheme permits corporate participation and all provisions of Section 135 of the Act and rules made thereunder are compiled with by the company. Majority of the items under Schedule VII have components of both rural and urban development projects. Panchayat-wise data of CSR expenditure is not captured in the MCA21 registry. Thus, it is not possible to provide spending on Saansad Adarsh Gram Panchayats. Therefore, amount spent by companies under CSR for Saansad Adarsh Gram Panchayat for Rajasthan, Maharashtra and Uttar Pradesh is not available with the Ministry. All data reported by Companies on CSR is available on National CSR Portal at www.csr.gov.in.

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